

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: March 28 2024; List of Creditors as on January 8, 2025

S. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,	Amount of claim	Amount of claim under verification	(Amount in ₹) Remarks, if any
	Department	Governme nt	Identificatio n No.	Date of Receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered	Whether related	% of voting share					
1	Deputy Commissioner of Income Tax Circle -1 (I), Pune	Pune	NA	23.05.2024	5,97,50,775	-	Unsecured Operational Debt Government dues	-	-	No	0%	-	-	-	5,97,50,775	Upon the verification of the Corporate Debtor's (CD) documents and records, it was observed that certain challans has been paid by the CD under protest related to various assessment years, and few orders were passed by higher authorities the effect of which were not considered by the Income Tax Department while filing their claim form. In this regard, the RP has duly intimated the Income Tax Department to submit a revised claim form reflecting the correct amount of their claim. The Income Tax Department has not yet submitted the revised claim with true particulars of the claim amount.
2	Assistant Commissioner of CGST Division VI (Hadapsar)	Pune	NA	05.12.2024	24,23,067	-	Unsecured Operational Debt Government dues	-	-	No	0%	-	-	-	24,23,067	In the 8th COC meeting held on January 6, 2025, the COC members resolved that there is merit in filing an appeal against the impugned order dated December 5, 2024, of the GST Department. Accordingly, the RP was requested to file an appeal against it.
					62173842.00	-						-		-	62173842.00	

